

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA/TA/MP...../199

V.P. Jethi Versus U.O.I.

Date of Order

CA 559/95 Orders

19.06.95

The advocates have stated before us today that Shri Priy Sunder Sharma, a senior advocate, has expired and they want the work to be suspended. They have further requested that a reference be made. Accordingly, the work of the Tribunal is suspended for today.

May be listed for ~~admission/direction~~ hearing on 21-6-95.

(O.P. SHARMA)
MEMBER(A)

C.Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN

21/6/95 Sh. M. K. Shah counsel for the applicant-
Sh. V. D. Sharma counsel for the respondents
Heard. Judgement reserved.

(O.P. Sharma)
member(A)

C.Krishna
(Gopal Krishna)
Vice chairman